

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: October 13, 2006

No. 1629 /DR(S)/2006

Sri **Alok Pandey**, Additional Civil Judge, Junior Division, Ambedkarnagar at Akbarpur is promoted and posted as Civil Judge, Senior Division, Mahoba in the vacant court.

No. 1630 /DR(S)/2006

Sri **Vinod Kumar Burnwal**, Additional Civil Judge, Junior Division, Kanpur Dehat is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Kanpur Dehat.

No. 1631 /DR(S)/2006

Smt. **Tripta Chaudhary**, Additional Civil Judge, Junior Division, Nagina (Bijnor) is promoted and posted as Civil Judge, Senior Division, Deoria in the vacant court.

No. 1632 /DR(S)/2006

Sri **Subhash Chandra-VII**, Civil Judge, Junior Division, Hasanpur (Jyotiba Phule Nagar) is promoted and posted as Additional Chief Judicial Magistrate, Raebareli in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Raebareli.

No. 1633 /DR(S)/2006

Km. **Indu Dwivedi**, Additional Civil Judge, Junior Division, Allahabad is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad.

No. 1634 /DR(S)/2006

Sri **Qamruzzama Khan**, Judicial Magistrate, Kaushambi to be Civil Judge, Junior Division, Kaushambi vice Sri Narendra Kumar Singh.

No. 1635 /DR(S)/2006

Sri **Narendra Kumar Singh**, Civil Judge, Junior Division, Kaushambi is promoted and posted as Additional Chief Judicial Magistrate, Sitapur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sitapur.

No. 1636 /DR(S)/2006

Sri **August Kumar Tiwari**, Civil Judge, Junior Division, Gorakhpur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Gorakhpur.

No. 1637 /DR(S)/2006

Sri **Ram Kishore Pandey**, Judicial Magistrate, First Class, Gorakhpur to be Civil Judge, Junior Division, Gorakhpur vice Sri Ramesh Kumar Yadav.

No. 1638 /DR(S)/2006

Sri **Ramesh Kumar Yadav**, Civil Judge, Junior Division, Gorakhpur is promoted and posted as Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Gorakhpur.

No. 1639 /DR(S)/2006

Sri **Mohd. Suhaib Asif**, Judicial Magistrate, First Class, Chitrakoot to be Civil Judge, Junior Division, Chitrakoot vice Smt. Shivani Jaiswal.

No. 1640 /DR(S)/2006

Smt. **Shivani Jaiswal**, Civil Judge, Junior Division, Chitrakoot is promoted and posted as Additional Chief Judicial Magistrate, Chitrakoot.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Chitrakoot.

No. 1641 /DR(S)/2006

Sushri **Jyotsna Singh**, Additional Civil Judge, Junior Division, Aligarh to be Civil Judge, Junior Division, Hawali (Aligarh) vice Sri Dinesh Singh.

No. 1642 /DR(S)/2006

Sri **Dinesh Singh**, Civil Judge, Junior Division, Hawali (Aligarh) is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Hawali (Aligarh).

No. 1643 /DR(S)/2006

Smt. **Lalita Gupta**, Judicial Magistrate, First Class, Aligarh to be Civil Judge, Junior Division (Koil), Aligarh vice Smt. Shazia Nazar Zaidi.

No. 1644 /DR(S)/2006

Smt. **Shazia Nazar Zaidi**, Civil Judge, Junior Division, (Koil), Aligarh is promoted and posted as Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Aligarh.

No. 1645 /DR(S)/2006

Sri **Ashok Kumar-XI**, Additional Civil Judge, Junior Division, Sambhal (Moradabad) to be Civil Judge, Junior Division, Sambhal (Moradabad) vice Sri Rakesh Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Sambhal (Moradabad).

No. 1646 /DR(S)/2006

Sri **Rakesh Verma**, Civil Judge, Junior Division, Sambhal (Moradabad) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1647 /DR(S)/2006

Smt. **Kalpana**, Civil Judge, Junior Division, Najibabad (Bijnor) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bijnor.

No. 1648 /DR(S)/2006

Sri **Ramendra Kumar**, Civil Judge, Junior Division, Mau (Chitrakoot) is promoted and posted as Additional Chief Judicial Magistrate, Fatehpur in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehpur.

No. 1649 /DR(S)/2006

Sri **Amit Singh**, Additional Civil Judge, Junior Division, Pratapgarh to be Civil Judge, Junior Division, Pratapgarh vice Smt. Priti Singh.

No. 1650 /DR(S)/2006

Smt. **Priti Singh**, Civil Judge, Junior Division, Pratapgarh is promoted and posted as Additional Chief Judicial Magistrate, Pratapgarh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pratapgarh.

No. 1651 /DR(S)/2006

Sushri **Monika Thakur**, Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Junior Division, (City) Kanpur Nagar vice Smt. Vijay Raje Sisodiya.

No. 1652 /DR(S)/2006

Smt. **Vijay Raje Sisodiya**, Civil Judge, Junior Division, (City) Kanpur Nagar is promoted and posted as Additional Chief Judicial Magistrate, Farrukhabad.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Farrukhabad.

No. 1653 /DR(S)/2006

Sri **Harvindra Singh**, Civil Judge, Junior Division, Aonla (Bareilly) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1654 /DR(S)/2006

Sri **Om Veer Singh**, Civil Judge, Junior Division, Nagina (Bijnor) is promoted and posted as Additional Chief Judicial Magistrate, Deoria.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Deoria.

No. 1655 /DR(S)/2006

Sri **Syed Shahnawaj Hasan**, Additional Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division, Mohammdabad sitting at Azamgarh vice Sri Viveka Nand Saran Tripathi.

No. 1656 /DR(S)/2006

Sri **Viveka Nand Saran Tripathi**, Civil Judge, Junior Division, Mohammdabad sitting at Azamgarh to be Civil Judge, Junior Division, City, Azamgarh vice Sri Basant Kumar Jatav.

No. 1657 /DR(S)/2006

Sri **Basant Kumar Jatav**, Civil Judge, Junior Division, City, Azamgarh is promoted and posted as Additional Chief Judicial Magistrate, Azamgarh in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Azamgarh.

No. 1658 /DR(S)/2006

Sri **Ram Pratap Singh Rana**, Additional Civil Judge, Junior Division, Firozabad is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Firozabad vice Smt. Veena Narain.

No. 1659 /DR(S)/2006

Smt. **Veena Narain**, Judicial Magistrate, First Class, Firozabad Firozabad to be Civil Judge, Junior Division, Firozabad vice Sri Mohan Lal.

No. 1660 /DR(S)/2006

Sri **Mohan Lal**, Civil Judge, Junior Division, Firozabad is promoted and posted as Additional Chief Judicial Magistrate, Shikohabad sitting at Firozabad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shikohabad sitting at Firozabad.

No. 1661 /DR(S)/2006

Sri **Narendra Pal Singh Tomar**, Additional Civil Judge, Junior Division, Khurja (Bulandshahar) to be Civil Judge, Junior Division, Khurja (Bulandshahar) vice Sri Rajesh Kumar-II.

No. 1662 /DR(S)/2006

Sri **Rajesh Kumar-II**, Civil Judge, Junior Division, Khurja (Bulandshahar) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bulandshahar.

No. 1663 /DR(S)/2006

Km. **Rinkoo**, Additional Civil Judge, Junior Division, Kasganj (Etah) to be Civil Judge, Junior Division, Kasganj (Etah) vice Sri Babu Ram.

No. 1664 /DR(S)/2006

Sri **Babu Ram**, Civil Judge, Junior Division, Kasganj (Etah) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etah.

No. 1665 /DR(S)/2006

Sri **Vijay Pal**, Civil Judge, Junior Division, Mauranipur (Jhansi) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi.

No. 1666 /DR(S)/2006

Sri **Vijesh Kumar**, Civil Judge, Junior Division, Thakurdwara (Moradabad) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Moradabad.

No. 1667 /DR(S)/2006

Sri **Vijay Kumar Azad**, Civil Judge, Junior Division Mawana (Meerut) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Meerut.

No. 1668 /DR(S)/2006

Sri **Gaurav Sharma**, Judicial Magistrate, Bareilly to be Civil Judge, Junior Division (Hawali), Bareilly vice Sri Anil Kumar-IV.

No. 1669 /DR(S)/2006

Sri **Anil Kumar-IV**, Civil Judge, Junior Division (Hawali), Bareilly is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Bareilly vice Sri Rakesh Kumar-V.

No. 1670 /DR(S)/2006

Sri **Rakesh Kumar-V**, Judicial Magistrate, First Class, Bareilly, to be Civil Judge, Junior Division (City) Bareilly vice Sri Shyam Shanker-II.

No. 1671 /DR(S)/2006

Sri **Shyam Shanker-II**, Civil Judge, Junior Division, (City), Bareilly is promoted and posted as Civil Judge, Senior Division, Ballia vice Sri Jamshed Ali.

No. 1672 /DR(S)/2006

Sri **Jamshed Ali**, Civil Judge, Senior Division, Ballia to be Civil Judge, Senior Division, Etawah vice Sri Ashok Kumar-IX.

No. 1673 /DR(S)/2006

Sri **Ashok Kumar-IX**, Civil Judge, Senior Division, Etawah to be Additional Chief Judicial Magistrate, Etawah vice Sri Ashok Kumar Singh-VI.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Etawah.

No. 1674 /DR(S)/2006

Sri **Ashok Kumar Singh-VI**, Additional Chief Judicial Magistrate, Etawah to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Etawah.

No. 1675 /DR(S)/2006

Sri Rahul Kumar Pandey, Additional Civil Judge, Junior Division, Azamgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Azamgarh vice Sri Manraj Singh.

No. 1676 /DR(S)/2006

Sri Manraj Singh, Judicial Magistrate, First Class, Azamgarh is promoted and posted as Additional Chief Judicial Magistrate, Pilibhit in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Pilibhit.

No. 1677 /DR(S)/2006

Sri Kumar Prashant, Additional Civil Judge, Junior Division, Pratapgarh is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Pratapgarh vice Sri Baljor Singh.

No. 1678 /DR(S)/2006

Sri **Baljor Singh**, Judicial Magistrate, First Class, Pratapgarh is promoted and posted as Additional Chief Judicial Magistrate, Hathras in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Hathras.

No. 1679 /DR(S)/2006

Sri **Vijay Kumar**, Additional Civil Judge, Junior Division is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Mau vice Sri Hitendra Hari.

No. 1680 /DR(S)/2006

Sri **Hitendra Hari**, Judicial Magistrate, First Class, Mau to be Civil Judge, Junior Division, Mau vice Sri Sudama Prasad.

No. 1681 /DR(S)/2006

Sri **Sudama Prasad**, Civil Judge, Junior Division, Mau is promoted and posted as a Civil Judge, Senior Division, Siddharth Nagar in the vacant court.

No. 1682 /DR(S)/2006

Sri **Champat Singh**, Civil Judge, Junior Division, Purwa (Unnao) is promoted and posted as Additional Chief Judicial Magistrate, Lakhimpur Kheri in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lakhimpur Kheri.

No. 1683 /DR(S)/2006

Sri **Sushil Kumar**, Additional Civil Judge, Junior Division, Rampur is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class at Rampur vice Sri Mohammad Rashid.

No. 1684 /DR(S)/2006

Sri Mohammad Rashid, Judicial Magistrate, First Class, Rampur to be Civil Judge, Junior Division, Rampur vice Sri Harendra Prasad.

No. 1685 /DR(S)/2006

Sri Harendra Prasad, Civil Judge, Junior Division, Rampur is promoted and posted as Civil Judge, Senior Division, Lalitpur in the vacant court.

No. 1686 /DR(S)/2006

Sri Pankaj Kumar Singh, Civil Judge, Junior Division, Chunar (Mirzapur) to be Civil Judge, Junior Division, Fatehabad (Agra) vice Sri Gyan Prakash-III.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehabad (Agra).

No. 1687 /DR(S)/2006

Sri Gyan Prakash-III, Civil Judge, Junior Division, Fatehabad (Agra) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Agra.

No. 1688 /DR(S)/2006

Sri Surendra Nath, Civil Judge, Junior Division, Tilhar (Shahjahanpur) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Shahjahanpur.

No. 1689 /DR(S)/2006

Sri Brajesh Mani Tripathi, Additional Civil Judge, Junior Division, Azamgarh to be Civil Judge, Junior Division, Azamgarh vice Sri Rajendra Prasad.

No. 1690 /DR(S)/2006

Sri Rajendra Prasad, Civil Judge, Junior Division, Azamgarh is promoted and posted as Additional Chief Judicial Magistrate, Gonda in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

No. 1691 /DR(S)/2006

Sri Subhash Chandra-VIII, Civil Judge, Junior Division, Moth (Jhansi) is promoted and posted as Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Jhansi.

No. 1692 /DR(S)/2006

Sri **Vishwanath**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Special Chief Judicial Magistrate, Kanpur Nagar vice Sri Rajendra Singh-IV.

No. 1693 /DR(S)/2006

Sri **Rajendra Singh-IV**, Special Chief Judicial Magistrate, Kanpur Nagar to be Additional Chief Judicial Magistrate, Basti vice Sri Bhagwan Dayal Bharti.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Basti.

No. 1694 /DR(S)/2006

Sri **Bhagwan Dayal Bharti**, Additional Chief Judicial Magistrate, Basti to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Basti.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 253 /DR (S)/2006: Allahabad: Dated: October 13, 2006

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The above-mentioned officers shall hand over charge of their present posts and proceed to take over charge of their new postings immediately.

The certificates of handing and taking over charges may please be sent to the Deputy Registrar (Services), High Court Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance of the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

Sri Jamshed Ali, Civil Judge, Senior Division, Ballia, Sri Rajendra Singh-IV, Special Chief Judicial Magistrate, Kanpur Nagar and Sri Pankaj Kumar Singh, Civil Judge, Junior Division, Chunar (Mirzapur) will not be entitled for T.A./D.A. and the joining time. However they will be allowed the journey period to enable them to join at the transferred place.

1. 8. All the officers concerned who are promoted to the cadre of Civil Judge, Senior Division through the concerned District & Sessions Judge. (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
10. The Registrar (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ Incharge Computer Centre, High Court, Allahabad.

12. It is made clear to All the District & Sessions Judges and Officers concerned promoted to the Cadre of Civil Judge, Senior Division that the promotion of the aforesaid officers are subject to the decision in Civil Appeal No. 6429 of 2002 arising out of SLP (C) No. 15768 of 2001-Manjula Sircar and others vs. Harendra Bahadur Singh & Others with 6432, 6433, 6435, 6436 and 6437 of 2002 @ SLP (C) No..... of 2001(CC8793), SLP (C) NO. 18 and 628 of 2002.
13. The Joint Registrar (Inspection), High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
17. P.S. to Hon'ble Judges, High Court, Allahabad & Lucknow with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

(K. K. RANJAN)

DEPUTY REGISTRAR (SERVICES)